Declaration of Assets and Liabilities

Year 2024-2025

T, CHAMAN KUMAR, Son of SUSHIL KUMAR, aged 29 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2	Sr. No.	В	Self	Spouse Name(S) SONAM BHATIYA	Dependant-1	Dependant-2	Dependant 3 NIL.
	(i)	Cash	35000/-	50000	NIL.	NIL.	NIL.
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	105000/- DEPOSIT SAVING SBI B.V.M, PATNA	10000/- DEPOSIT SAVING SBI B.V.M,	NIL.	NIL.	NIL.
				PATNA			
	(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC OF 250000/- PREMIUM (15981) PER ANNUM	NIL.	NIL.	NIL.	NIL.
	(v)	Motor Vehicles (details of make, etc.)	(1) TATA NEXON XM bearing REG. NO BR01FK4926 Of year 2021 (2) TVS RONIN BIKE REG. NO BR01JE5658 Of year 2025	NIL.	NIL.	NIL.	NIL.
		Jewelry (give details of weight and value)	60 gms. GOLD OF VALUE 480000/-	220 gms. GOLD OF 1760000/- DIAMOND OF VALUE Rs. 250000 /-	NIL	NIL	NIL.
				SILVER 500 gms of value Rs 50000 /-			
(v	ii) (Other assets, such as values of claims interests	NIL.	NIL.	NIL. N	IL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	4.54 DISMIL THANA NO - 65, KHATA NO - 223, PLOT NO - 1433,	JOINT OWNER OF LAND4.54 DISMIL THANA NO - 65, KHATA NO - 223, PLOT NO - 1433,	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 17.02.2025	
(a)	(i) Loans from Banks	(1) SBI B.V.M, PATNA LOAN AMOUNT RS 1000000/-	RS 2,57,317/-	
		SBI P.B.B, DOCTORS'S COLONY, (2) kankarbagh, patna LOAN AMOUNT RS 350000/- (3) HDFC PERSONAL LOAN AMOUNT OF RS 1000000 /-	RS 2,05,607/-	
-	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with	NIL	NIL	

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government transport (including aircraft and helicopters)		
(f) Other dues, if any	NIL	NIL
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR - 2023 -	NIL
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		NIL
(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PRAN NO. 110154056375	
Gender	:-	M (M/F)	
Date of Birth	:-	1 5 1 0 1 9 9 6 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)	
Cadre	.:-	ADMINISTRATIVE CADRE	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	
Home District	:-	SITAMARAHI	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Chemin 129mar

Name of Employee: CHAMAN KUMAR

Place: PATNA Designation: ASSISTANT SECTION OFFICER

Date: ..17.02.2025 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.